

Central Administrative Tribunal,
Allahabad.

P.K. Shukla vs. Rajendra Singh & another.

CCA 15/06

In

OA No.1096/05

04.05.2006

HON'BLE MR. A. K. BHATNAGAR, J.M.
HON'BLE MR. A. K. SINGH, A.M.

Shri A. Srivastava, counsel for the applicant and Shri P. Mathur, counsel for the respondents.

M.A. No.1746/06 has been filed for extension of the interim order passed on 08.12.2005. Counsel for the applicant submitted that the aforesaid interim order was continuing on 19.01.2006 as well as on 07.02.2006 on which date 02.03.2006 was fixed for consideration of continuance of the interim relief ~~on 02.03.2006~~. Counsel for the applicant was on general adjournment due to the sad demise of his father and the stay could not be extended, then the case was listed before the Registrar on 24.03.2006. After coming to know this fact the applicant's counsel moved an applications no.1746/06 on 12.04.2006 for extension of the interim relief granted earlier. Under the circumstances and in the interest of justice the interim order continuing till 02.03.2006 shall continue till the next date. On the request of the respondent's counsel one week time is granted for filing CA in the O.A. No.1096/05. Three days thereafter for RA.

List on 19.05.2006.

Copy of the order be made available to the counsel for the parties.

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AM.

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J.M.

NR820
Senior Officer (1) 015706

Central Administrative Tribunal
Allahabad

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